

OA 1414/94

Registered
24/2/98

Seen Office report
NO RA filed despite
time given list OA
before Bench for
orders on 31.3.98

Registered


31.3.98

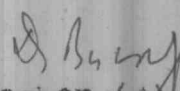
Hon'ble Mr. D.S. Baweja, A.M.

Hon'ble Mr. J.P. Sharma, J.M.

Shri YN Rai, proxy counsel to Shri BN Singh,
counsel for the applicant is present. He makes a prayer
that the applicant is no longer interested in pursuing
the matter and makes ^{revs} a prayer to ^{permission} permit withdrawal of the
OA as not pressed. Keeping in view this prayer, the
OA is dismissed as not pressed.

2. The stay order granted on 22-9-1994 is hereby
vacated.


Member (J)


Member (A)

Dube/